

NATIONAL COMPANY LAW TRIBUNAL
MUMBAI BENCH, MUMBAI

T.C.P No. 324/(MAH)/2017

CORAM:

Present: SHRI M.K. SHRAWAT
MEMBER (J)

SHRI BHASKARA PANTULA MOHAN
MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF
THE NATIONAL COMPANY LAW TRIBUNAL ON 19.12.2017

NAME OF THE PARTIES:

Paramount Chemical & Acid- Corporation
V/s.

Maharashtra Polybutenes Limited

SECTION OF THE COMPANIES ACT: I & BP Code 2016.

S. No.	NAME	DESIGNATION	SIGNATURE
24	Kinjal Upadhyay	Adv for the Petitioner i/b Vipul Shukla	

ORDER

TCP 324/I&BC/MB/MAH/2017

Learned Representative is present. Placed on record directions of the Hon'ble High Court dated 23.11.2017, *Company Application No 596 of 2017 in Company Petition (C) No 688 of 2012* Accordingly, Registry is directed to revert back the Records to the Hon'ble High Court and dispose of the Petition.

Sd/-

BHASKARA PANTULA MOHAN

Member (Judicial)

Date : 19.12.2017

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Sd/-

M.K. SHRAWAT

Member (Judicial)